

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 17th October, 2023

No.HC.VII-17/2023/10511/A. Hon'ble the Chief Justice of Gauhati High Court, in exercise of powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Saptarshi Das, an officer in Grade-III of Assam Judicial Service, presently posted as Civil Judge (Jr. Div.) No. 5, Kamrup (M), Guwahati, as an Officer on Special Duty (OSD) in the Principal Seat of the Gauhati High Court, with effect from the date of joining until further orders. He shall continue to draw his salary and other allowances as admissible under the rules as Civil Judge (Jr. Div.) No. 5, Kamrup (M), Guwahati.

By Order,
Sd/- Utpal Rajkhowa,
REGISTRAR (VIGILANCE)

Memo No. HC.VII-17/2023/10512-10533/A. **Dated 17.10.2023**

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information and necessary action,
2. The Principal Accountant General (A&E), Assam, Maidamgaon, Beltola, Guwahati.
3. The District and Sessions Judge, _____,
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati,
5. The Principal Judge, Family Court, No. I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/ Dhubri/ Nalbari,
6. The Presiding officer, Labour Court, Guwahati/Dibrugarh,
7. The Presiding officer, Industrial Tribunal, Guwahati/Dibrugarh /Silchar,
8. The Presiding officer, STAT & Member, MACT No. 1, Kamrup(M), Guwahati,
9. The Special Judge, Assam, Guwahati,
10. The Special Judge, CBI & NIA, Assam, Guwahati,
11. The Member Secretary, Assam State Legal Services Authority, Guwahati,
12. The Member, MACT, Guwahati/ Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur/ Goalpara/ Kamrup, Amingaon,

13. The Special Judge, Addl. CBI Court, No. I, II & III, Assam, Chandmari, Guwahati,
14. The Chief Judicial Magistrate, _____,
15. The Joint Registrar (_____), Gauhati High Court, Guwahati,
16. Shri Saptarshi Das, Civil Judge (Jr. Div.) No. 5, Kamrup (M), Guwahati,
17. The Deputy Registrar (_____), Gauhati High Court, Guwahati,
18. The Private Secretary to Hon'ble Mr. Justice / Mrs. Justice _____
Gauhati High Court, Guwahati,
19. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati,
20. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website,
21. The C.A. to Registrar General / Registrar (Admn.) / Registrar (Vigilance) / Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati,
22. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

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17/10/23

REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI